

(a) whether it is a fact that his Ministry had allowed two multinational companies in October, 2008 to sell cervical cancer vaccine;

(b) if so, the details thereof;

(c) whether it is also a fact that tribal girls of Andhra Pradesh died during trial of cervical cancer vaccine; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) and (b) Yes. The office of Drugs Controller General (India) {DCG(I)} has allowed the following two multinational companies to import and market recombinant based HPV (Human Papilloma Virus) vaccines for the prevention of Cervical Cancer:—

(i) “CERVARIX” of M/s GSK Pharmaceuticals Ltd.

(ii) “GARDASIL” of M/s MSD Pharmaceuticals Ltd.

(c) to (d) Yes. Four deaths have been reported with the Gardasil in Khammam District of Andhra Pradesh in the Post Licensure Observational trial conducted by PATH in collaboration with Indian Council of Medical Research (ICMR).

Opening of medical schools

†3471. SHRI BRIJLAL KHABRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government has introduced a scheme to open medical schools in the country;

(b) if so, the details of the scheme;

(c) the amount allocated by Government for implementing this scheme; and

(d) by when scheme would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) No.

(b) to (d) Do not arise.

Establishment of centres of ISMH in Madhya Pradesh

†3472. MISS ANUSUIYA UIKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the districts of Madhya Pradesh for which the proposal of setting up of Indian Systems of Medicines and Homoeopathy (ISM&H) wing under Special Medical Scheme has been received by Government;

(b) the action taken thereon by Government; and

(c) the amount sanctioned under this scheme and if amount on proposal has not been sanctioned by when the same would be sanctioned?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) to (c) Details indicating assistance provided to the Government of Madhya Pradesh for setting up of Indian System of Medicines and Homoeopathy (ISM&H) Units at District Hospitals, Community Health Centre and Primary Health Centre under the Development of Hospitals and Dispensary Scheme is given in the Statement.

Statement

Details of funds released to Government of Madhya Pradesh under Centrally Sponsored Scheme for AYUSH Hospital and AYUSH Dispensary during Tenth and Eleventh Plan Period

(Rupees in lakh)

Sl. No.	Purpose	Name of District/Hospital	Amount of GIA sanctioned	Year of sanction
1	2	3	4	5
1.	Setting up of ISM&H Wing	DH Vidisha	27.68	2004-05
2-10.	For Setting up of Panchkarma and Ksharsutra Therapy Centre and Homoeopathy Wing	DH Panna M.G. Dist. Hosp. — Dewas DH Rajgarh DH Mandla DH Neemuch PHC Khajuraho DH Balaghat DH Tikamgarh Government Shaker Ali Khan Hospital, Bhopal	30.00 30.00 35.00 30.70 27.97 30.00 30.70 30.00 35.00	2005-06
11-55.	Setting up of AYUSH Wings/Therapy Centres and Specialty Clinics	DH Datia DH Barwani DH Rasien DH Dindiori CHC Agar, Shahjapur CHC Shojalpur, Shahjapur PHC Bhendehli, Betul CHC Chicholi, Betul PHC Tilawad Maina, Shahjapur	35.00 35.00 30.00 35.00 22.00 22.00 22.00 22.00 10.00	2006-07

1	2	3	4	5
		PHC Lidhosa, Tikamgarh	10.00	
		PHC Malhargarh, Ashok Nagar	10.00	
		PHC Bhawara, Betul	10.00	
		PHC Dehgaon, Raisen	10.00	
		PHC Kulha, Vidisha	10.00	
		PHC Shahpur, Sagar	10.00	
		PHC Jeron, Tikamgarh	10.00	
		PHC Athakheda, Ashok Nagar	10.00	
		CHC Bhandar, Datia	10.00	
		PHC Masod, Betul	10.00	
		PHC Khamla, Betul	10.00	
		PHC Makshi, Shahjapur	10.00	
		PHC Bamhore, Raisen	10.00	
		CHC Mandideep, Raisen	10.00	
		PHC Shahdoora, Ashoknagar	10.00	
		PHC Badonikhurd, Datia	10.00	
		CCS Rajapur, Barwani	10.00	
		CHC Kundam, Jabalpur	10.00	
		Dt. Hosp. Jabalpur	10.00	
		PHC Barhi, Betul	10.00	
		PHC Dhamjipura, Betul	10.00	
		PHC Salamatpur, Raisen	10.00	
		PHC Sidiaganj, Sehore	10.00	
		CHC Bareilly, Raisen	10.00	
		CHC Obaidullaganj, Raisen	10.00	
		CHC Silwani, Raisen	10.00	
		PHC Bhawara, Shahpur	10.00	
		PHC Bari, Raisen	10.00	
		PHC Gulana, Shajapur	10.00	
		PHC Mohangarh, Tikamgarh	10.00	
		PHC Taricharkalan, Tikamgarh	10.00	
		Government Home Hospital, Betul	10.00	
		PHC Arniyakalan, Shahjapur	10.00	

1	2	3	4	5
		PHC Mandvi, Betul	10.00	
		PHC Diwanganj, Raisen	10.00	
		PHC Nawli, Mandsaur	10.00	
56-61.	ISM Wing (Ayurveda) in District Allopathic Hospital	DH Shahjapur	35.00	
		DH Bhopal	35.00	
		DH Shivpuri	32.70	
		DH Sehore	36.31	
		DH Ratlam	30.88	
		DH Indore	35.00	
62.	Setting up of Unani Treatment Centre	DH Sagar	22.00	
63.	Setting up of Homeo. Treatment Centre	DH Sagar	10.00	
64-74.	Setting up of AYUSH Wings	DH Hoshangabad	35.00	
		DH Damoh	35.00	
		DH Sheopur	35.00	
		DH Sidhi	35.00	
		DH Seoni	35.00	
		DH Mandsaur	35.00	
		DH Narsingpur	35.00	
		Seth Govind Das Hospital- Jabalpur	35.00	
		DH Chhindwara	35.00	
		DH Jhabua	35.00	
		DH Raisen	35.00	
75-104.	Setting up of Specially Clinics	CHC Ghattiya, Dt. Ujjain	10.00	
		PHC Lohana, Dt. Ujjain	10.00	
		PHC Chacharia, Dt. Badwani	10.00	
		PHC Bhawani, Dt. Badwani	10.00	
		PHC Gandhawal, Dt. Badwani	10.00	

1	2	3	4	5
		PHC Kumhari, Dt. Damoh	10.00	
		PHC Abhana, Dt. Damoh	10.00	
		PHC Sarra, Dt. Damoh	10.00	
		PHC Hinota, Dt. Damoh	10.00	
		PHC Patera, Dt. Damoh	10.00	
		PHC Madiado, The Hatta, Dr. Damoh	10.00	
		PHC Kishanganj, Dt. Chhattarpur	10.00	
		PHC Khajuraho, Dt. Chhattarpur	10.00	
		PHC Garhi Malahera, Dt. Chhattarpur	10.00	
		DH, Chhattarpur	10.00	
		PHC Sarwai, Dt. Chhattarpur	10.00	
		CHC Sobhapur, Dr. Hosbangabad	10.00	
		DH, Hoshangabad	10.00	
		Civil Hospital Panchmarhi Dr. Hoshangabad	10.00	
		PHC Shivpur, Dt. Hoshangabad	10.00	
		PHC Umardha, Dt. Hoshangabad	10.00	
		Government Civil Hospital, Kannod, Dt. Dewas	10.00	
		PHC Chichali, Dt. Narsingpur	10.00	
		PHC Baghrajji, Dt. Jabalpur	10.00	
		PHC Katangi, Dt. Jabalpur	10.00	
		PHC Ahmadpur, Dt. Sehore	10.00	
		CHC Astha, Dt. Sehore	10.00	
		CHC Ichawer, Dt. Sehore	10.00	
		DH, Sehore	10.00	
		PHC Bagli, Dt. Dewas	10.00	
105-	Setting up of	Dr. Kailash Nath Katju Civil	35.00	2007-08
108.	AYUSH Wings	Hospital Bhopal		
		DH, Harda	35.00	
		DH, Guna	35.00	
		DH, Ujjain	35.00	

1	2	3	4	5
109-	Setting up of	Civil Hospital and Maternity	22.00	
112.	Specialised Therapy Centres	Home Morar, Gwalior DH, Shahdol DH, Betul Dist. Bhoj Hospital, Dhar	22.00 22.00 22.00	
113.	Setting up of Speciality Clinic	DH, Rawa	10.00	
114.	Setting up of two Specialty Clinic	DH, Ujjain	20.00	

Scam involving supply of spurious drugs

3473. DR. K. MALAISAMY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of a drug-scam that has been widely prevailing recently in terms of spurious drugs and distribution of expired drugs;

(b) what are the States that are affected by this scam;

(c) whether there will be foolproof system to prevent the sale and distribution of spurious drugs and expired drugs after having seen this kind of scam;

(d) whether there has been a study and assessment of people affected by using spurious drugs/expired drugs; and

(e) whether the effect has been marginal or disastrous?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) and (b) The Government of Tamil Nadu has recently come across a case of alteration of batch number, manufacturing date, expiry date of date expired drugs and supply of the same for sale.

(c) Number of steps have been taken to check the menace of spurious and sub standard drugs in the country including the following:—

- The Drugs and Cosmetics Act, 1940 has been amended for enhancing the penalties.
- Whistle Blower scheme has been introduced by Government of India to detect spurious drugs.
- Guidelines for taking action on samples of drugs declared spurious or not of standard quality has been forwarded to all the State Drugs Controllers for implementation.